

**DIVISION BENCH**

**O-117**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2232(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M.**

Name of the Company	CHAMPION CERAMICS PVT.LTD Vs. RAJAT ISPAT PVT.LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. Ram Ratan Modi, PCA** ] **For Operational Creditor**  
**Mr. Dipankar Das, Advocate** ]  
**Ms. Sanjana Nandi, Advocate** ]

**Mr. Shaunak Mitra, Advocate** ] **For Corporate Debtor**  
**Mr. Patita Paban Bishwal, Advocate** ]

**O R D E R**

Ld. Counsel along with Ld. Authorised Representative for the Operational Creditor present.

Ld. Counsel for the Corporate Debtor present.

Pleadings are complete in the matter. Both sides are directed to file written notes not exceeding two pages along with additional sheets of citations which they seek to rely on, one day before the next date of hearing.

List this matter on **05/10/2021** for admission.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

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